

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ**ORDER OF THE HEARING ON 23<sup>rd</sup> April, 2024, 10:30 A.M.**

TP No. 112/CTB/2019 (CP No. 300/KB/2017), IA (IB) No. 37/CB/2023

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj****2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	44 Noida Infotech (Two) Pvt. Ltd -Vs- Falcon Consultancy Pvt. Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Ms. Sonu Jain, CA

Mr. Anurag Pati, Adv

For Respondent (s)

**ORDER****IA (IB) No. 37/CB/2023**

Ld. Authorized Representative, CA, Ms. Sonu Jain appeared for the liquidator, represented that she already filed a separate application to issue necessary directions to the IDCO in respect of execution of sale deed in favour of the legal heirs of the successful auction purchaser, the application is under scrutiny. Hence, registry is directed to verify and list the matter along with new application, if it is defect free on 06.05.2024.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**P. Mohan Raj**  
Member (Judicial)